

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 28 of 2011 and IA No. 43 of 2011
& Appeal No. 29 of 2011 & IA No.44 of 2011**

Dated: 1st February, 2012

**Present:- Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Tarini Infrastructure Limited **Appellant(s)**

Vs.

**Gujarat Electricity Transmission Co.Ltd.
& Ors** **Respondent(s)**

Counsel for the Appellant (s) : **Mr. Anurag Sharma**

Counsel for the Respondent (s) : **Ms. Swapna Sheshadri
Ms. Sneha Venkataramani**

ORDER

At the request of learned counsel for the appellant, post the matter for hearing on **22nd February, 2012 at 2.30 p.m.** In the meantime, the parties are directed to file their respective written submissions.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**